

ITEM NO.5

COURT NO.7

SECTION X

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Writ Petition (Criminal) No.269/2026

GHANSHYAM DAYALU UPADHYAY

Petitioner

VERSUS

UNION OF INDIA & ORS.

Respondents

FOR ADMISSION

I.A. No.205735/2026-EXEMPTION FROM FILING O.T.

Date : 28-07-2026 This matter was called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU**

**For Petitioner(s) : Mr. Ghanshyam Dayalu Upadhyay, Adv.
Mr. Anoop Prakash Awasthi, AOR
Mr. Shubham Dubey, Adv.
Mr. Rushikanta Dash, Adv.
Ms. Jasleen Kaur, Adv.**

For Respondent(s) :

**UPON hearing the counsel the Court made the following
O R D E R**

1. One of us (Sheel Nagu, J.) is disabled to hear the writ petition.
2. Place the writ petition before the Hon'ble the Chief Justice of India for an appropriate order of assignment to the appropriate Bench.

**(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT**

**(NIKITA SINGH)
COURT MASTER (NSH)**